

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**Cr. Revision No.364 of 2012**

Gour Rana ..... Petitioner  
  Versus  
State of Jharkhand .... Opposite Party

**CORAM: HON'BLE MRS. JUSTICE ANUBHA RAWAT CHOUDHARY**

For the Petitioner : Mr. Arvind Kumar Choudhary, Advocate  
For the State : Mrs. Niki Sinha, Advocate

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Video Conferencing

**5/07.09.2021** Learned counsel appearing on behalf of the petitioner Mr. Arvind Kumar Choudhary is present.

2. Learned counsel for the State Mrs. Niki Sinha is also present.

3. It has been informed by Mr. A.K. Choudhary, advocate through the Court Master that due to some technical problem, his audio system is not working and therefore, he is not in a position to advance his argument today. It has also been communicated that he wants to file certain notes of arguments and judgments to be relied upon by him prior to the next date, so that the case may be ultimately argued.

4. At the request of the learned counsel for the petitioner, the matter is adjourned and directed to be posted on next Tuesday, i.e. on 14.09.2021.

5. The notes, if any, should be filed latest by 11<sup>th</sup> September 2021.

**(Anubha Rawat Choudhary, J)**